

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) Nos. 24362-24363/2013

COMMISSIONER OF INCOME TAX KOLKATA XII

Petitioner(s)

VERSUS

M/S CALCUTTA EXPORT COMPANY

Respondent(s)

WITH

SLP(C) Nos.11139/2014, 18274/2014, 11140/2014, 6406/2017,
14698/2014, 26649/2014, 22282/2014, 19974/2014, 36797/2014,
24879/2014, 30611/2014, 24747/2014, 24748/2014, 26780/2014,
24750/2014, 24749/2014, 3512/2015, 19305/2015, 26781/2014,
29246/2014, 30639/2014, 36421/2014, 34200/2014, 35170/2015,
12098/2015, 14580/2015, 12097/2015, 2377/2015, 12099/2015,
12101/2015, 12079/2015, 7583/2015, 7156/2015, 10432/2015,
9747/2015, 17567/2016, 9904/2015, 19169/2015, 28514/2015,
28447/2015, 13854/2016, 16454/2016, 23676/2016, 26173/2016,
6277/2017, 19747/2017, 19751/2017, 19726/2017 and 23489/2017,

T.C. (C) No. 102/2015

S.L.P. (C) ...CC Nos.11917/2016 and 12371/2016

SLP(C) No. 29859/2017

(IA No.105350/2017-CONDONATION OF DELAY IN FILING and IA
No.105353/2017-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
and IA No.105351/2017-CONDONATION OF DELAY IN REFILING)

Diary No(s). 18542/2017

(FOR CONDONATION OF DELAY IN FILING ON IA 58874/2017
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
58875/2017)

Diary No(s). 18576/2017

(IA FOR CONDONATION OF DELAY IN FILING ON IA 52655/2017
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
52658/2017)

SLP(C) No. 23488/2017

(IA No.59103/2017-CONDONATION OF DELAY IN FILING)

Diary No(s). 20508/2017

(FOR CONDONATION OF DELAY IN FILING ON IA 69748/2017)

SLP(C) No. 23081/2017
(IA No.77540/2017-CONDONATION OF DELAY IN FILING)

SLP(C) No. 22584/2017
(FOR ADMISSION and I.R. and IA No.76757/2017-CONDONATION OF DELAY
IN FILING)

SLP(C) No. 23054/2017
(IA No.77838/2017-CONDONATION OF DELAY IN FILING and IA
No.77841/2017-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 29789/2017
(IA No.105195/2017-CONDONATION OF DELAY IN FILING)

SLP(C) No. 29867/2017
(FOR ADMISSION and I.R. and IA No.106008/2017-CONDONATION OF DELAY
IN FILING)

SLP(C) No. 29852/2017
(IA No.105478/2017-CONDONATION OF DELAY IN FILING)

SLP(C) No. 30953/2017
(IA No.112184/2017-CONDONATION OF DELAY IN FILING and IA
No.112191/2017-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
and IA No.112186/2017-CONDONATION OF DELAY IN REFILING)

SLP(C) No. 29872/2017
(FOR ADMISSION and I.R. and IA No.107400/2017-CONDONATION OF DELAY
IN FILING and IA No.107405/2017-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)

SLP(C) No. 29855/2017
(IA No.107218/2017-CONDONATION OF DELAY IN FILING)

SLP(C) No. 29874/2017
([TO BE TAKEN UP ALONGWITH ITEM NO. 9 I.E. D.NO.29950/2017])

SLP(C) No. 32190/2017
(FOR ADMISSION and I.R. and IA No.118259/2017-CONDONATION OF DELAY
IN FILING)

SLP(C) No. 30336/2017
(IA No.110677/2017-CONDONATION OF DELAY IN FILING)

SLP(C) No. 32887/2017
(IA No.120242/2017-CONDONATION OF DELAY IN FILING and IA
No.120243/2017-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 32991/2017
(FOR ADMISSION and I.R. and IA No.122711/2017-CONDONATION OF DELAY
IN FILING)

Date : 24-04-2018 These matters were called on for pronouncement of judgment today.

For the appearing parties:

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Mr. D.N.Ray, Adv.

Mr. Tushar Hemani, Adv.

Mr. Lokesh K.Choudhary, Adv.

Ms. Disha Ray, Adv.

Mr. Dillip Kumar Nayak, Adv.

Mrs. Sumita Ray, AOR

Mr. Ranjan Kumar, AOR

Hon'ble Mr. Justice R.K.Agrawal pronounced the Reportable judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice Abhay Manohar Sapre.

Delay condoned.

Leave granted.

Civil Appeals arising out of SLP(Civil)Nos.24362-24363 of 2013 are dismissed and all the other connected matters are disposed off in terms of the signed Reportable judgment.

Pending applications stand disposed of.

(ANITA MALHOTRA)
COURT MASTER

(CHANDER BALA)
COURT MASTER

(Signed Reportable judgment is placed on the file.)